

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO. 181 OF 2019**

**IN THE MATTER OF**

**Wayne-Burt Petro Chemicals Pvt. Ltd. & Anr.**

**...Appellants**

**Vs**

**Chain Tools & Products Pvt. Ltd. & Ors.**

**.... Respondents**

**With**

**COMPANY APPEAL (AT) NO. 183 OF 2019**

**IN THE MATTER OF**

**Wayne-Burt Petro Chemicals Pvt. Ltd. & Anr.**

**...Appellants**

**Vs**

**Chain Tools & Products Pvt. Ltd. & Ors.**

**.... Respondents**

Mr Anuj Tiwari, Mr Sandeep Bisht, Mr Shikhar Shrivastava, Advocates for appellant.

Mr.Aakashi Lodha, and Mr.Ravi Raghunath, Advocates for R1 and R2.

**ORDER**

**24.02.2020:** Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.**

Parties may file written submissions not more than three pages within three days.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

**bm/kam**